

—Exudation of gums and oleo-resins in commercially important species.

#### Technology

—Silvicultural practices for inducing and tending natural regeneration in forests.

—Conservation oriented management practices.

—Wastelands afforestation, with particular reference to Aravali hills, reforestation and desert control.

—Integration of social practices with forest management practices.

#### Application

—Standardisation of silvicultural and management practices of different forest types.

—Optimum practices of raising tree crops in refractory sites.

—Support to agriculture and pastures.

—Ensuring peoples participation in forestry.

#### List of Essential Drugs

\*442. SHRI ANANDA PATHAK :  
SHRI SURESH KURUP :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of Government has been drawn to the news item captioned "Government has no list of essential drugs" appearing in the 'Times of India' dated 18 January 1988;

(b) if so, the reaction of Government thereon; and

(c) the steps taken in the matter ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) to (c) Lists of essential drugs have been prepared for various purposes, such as drugs for use in Primary Health Centres, Community Health Centres, District hospitals etc. Recently the Ministry of Industry, Department of Chemicals and Petro-Chemicals has issued the Drugs (Prices Control) Order, 1987 under which two lists have been given, Category-I pertains to drugs for certain National

Health Programmes and Category II relates to other essential drugs.

[Translation]

#### Auction of Lost Property by Delhi Transport Corporation

\*443. PROF. CHANDRA BHANU DEVI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the names of the depots where auction of the lost property was held by the Delhi Transport Corporation between January, 1987 to February, 1988, date-wise.

(b) the total income earned by the Corporation through this auction and the total expenditure incurred thereon;

(c) whether some complaints have been received regarding the procedure of auction;

(d) if so, whether there is any proposal to amend the procedure so as to earn more income in future from public auctions; and